

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00099 /2017

DATED THIS THE 12th DAY OF OCTOBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Sri.Dada Peer, 42 years,
S/o Late Sri.Honnursab,
Working as GDS Mail Delivery/Mail Carrier,
Hirekasavi Branch Office: 577 428,
Account with Shiralkoppa Sub-Office,
Shivamogga District.Applicant

(By Shri PA.Kulkarni..... Advocate)

vs.

1.Chief Post Master General,
Karnataka Circle,
Palace Road,
Bengaluru: 560 001.

2.Post Master General,
S.K.Region,
O/o CPMG, Palace Road,
Bengaluru: 560 001.

3.Superintendent of Post Offices,
Shivamogga Division,
Shivamogga: 577 201.

4.Inspector of Posts,
Shikaripura Sub-Division,
Shikaripura: 577 427,
Shivamogga District.

5.University Grants Commission,
Bahadur Shah Zafar Marg,
New Delhi: 110 002
By its Secretary.

6.Distance Education Bureau (DEB)
University Grants Commission (UGC),

Bahadur Shah Zafar Marg,
New Delhi: 110 002
By its Additional Secretary.

7.Karnataka State Open University Mysuru
Muktha Gangotri,
Mysuru: 570006,
Represented by Registrar. ...Respondents.

(By Shri Vishnu Bhat , Sr.Panel Counsel for R 1-5)
By Shri Showri HR.Counsel for R-5)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard the matter. Shri PA.Kulkarni, learned counsel for the applicant prefers to withdraw the OA, with liberty to file a fresh OA within a period of 15 days. Allowed. OA dismissed as withdrawn. No order as to costs.
2. Interim order to be kept in force for one more month.

(CV.SANKAR)
MEMBER (A)

bk

(DR. K.B. SURESH)
MEMBER (J)

